SHRI ASMS SEN: That is not the point. While certain allegations have been made against me, I must be heard.

413 R*- Imposing Prahititation

THE VICE-CHAIRMAN (Shri V, Narayanasamy): You can get the permis sioa from the Chairman and raise it.

SHRI ASHIS SEN: This is not fair.

SHRI, SUKOMAL SEN (West Bengal) What is this?

SHRI P. UPENDRA (Andhra Pradesh) You should pennit him.

THE VICECHAIRMAN (Shri V. Narsyanasamv) : Mr. Upendra, you were a Parliamentary Affairs Minister. Yon know every procedure. You kindly take your seat.

SHRI ASHIS SEN: Mr. Vice-Chair-man Sir. yon are shutting me out. Yon must hear me.

THE VICE-CHAIRMAN (Shri Narayanasamy): Mr. Ashis Sen, I told yout you get permission from the Chairman on this issue. Then you can speak Shrimati Veena Venna.

SHRI ASHIS SEN: That is not fail,

THE VICE-CHAIRMAN (Shri NARAYANASAMY): You get permisi sion from the Chairman.

RE. IMPOSING PROHIBITION IN AIR LINES

बीमती बीभा वर्षा (मध्य प्रवेश) : महोदय सरकार ने स्रोपन स्काय पालिसी के सम्सर्गत प्राह्मवेट एवट लाइंस को हमारे देश में अपनी सेवार्थे जलाने की इजाजत ही, है 'और इसके फसस्वरूप कई प्राइवेद एयर साइंसर्ड और प्राइवेट टेमिसवां हमारे देश में चल रही हैं। सेकिन बड़े युच के साम कहन प्रमुक्ता है कि ^शहम प्राइवेट एवर^{्य} मार्डस के जनवै से क्षमारे इंडियम एवर सर्वस को काफी मुकसाई उठाला रहा है भीर यह नुकराल उसे भाने संबंध में भी होंग, क्योंकि प्राक्षेट एक्ट केसी बनाने बाबे जो हैं वे अपने न्यापार की तरक यासियों को धाकवितः कराने के सिये मेंट स्वक्ष्य उनकी सराव की बोहर्स और अन्य वर्धी-वर्धी भेट दे पहें हैं। वह उन एवर लाइंस द्वारा विदा का रहा है जिनसे बेजाबी सफर करते हैं। इंडियन एवर शाइंस में कोई ऐसी बात नहीं है। जो देका गया है कि सारे जो मार्का है, पैसेंजर हैं उन्होंने इन प्रस्केट एवर साइंस द्वारा याचा करना शुरू कर दिया है। इससे सबसे ज्यादा नुकसान वह हो रहा है कि जब तराब की बोतलें बालियों को मेट स्वरूप दी जाती है तो यात्री मद्यपान करना तुरू कर वेते हैं जिससे एक बाराब माहीस क्रम जाता है। यह हमारी संस्कृति के विरुद्ध की हैं। साम ही यह हमारी इंडियन एवर साईच के लिये बड़ा ही नुकसानदायक है स्योकि सारे याती भी हैं ने प्राइपेट एयर लाइंस में जानः पसंद करते है (ब्यबधान)

SHRI DINESHBHAI TRIVEDI (Gujarat): Private airlines are compromising with safety standards. In the last 15 days there were two air-misses. We should see to it that safety standards are maintained. Prohibition on serving liquor bottles also should be strictly enforced.

भीमती भीचा वर्षाः एक मिनट हर । तो महत वरूरी है कि जिस तरह से एवर बाइंस में मी-स्वोक्तिय किया है, स्विक्तिय प्रोहिबिटेड किया है, उसी तरह के मध निवेद भी बहा सानू होना चाहिये बीर के स्थाप है मेंट देना यह भी संब होना को हिंदे । वै मांग करती हूं सरकार अस बारे में एक विज लाए भीर बहु पास किया कामे और एवर नाईस में मञ्चनिषेष लान ही । ***** (antonier)

नी पुरेश क्योरी (मध्य प्रदेश) : उपसमाध्यक महोत्रयः, यह बहुत नंभीर स्थिति हैः ः ः (व्यवकार्ग) ' ' इंडियन एवर साईस का प्राक्वेट एवर साइंस पर निर्वत्तन सावक्यक है।..(व्यवसान)...

SHRI JIBON ROY (Wert Bengal): We have not yet passed the Bill How is it that private airlines are allowed to try aircraft?

RE. PROBLEMS OF WOMEN

SHRIMATI JAYANTHI NATARAJ AN: Mr. Vice-Chairman, Sir, I want to draw the attention of the House to a very important issue. For the last two weeks, fortunately or unfortunately, we have been involved in all kinds of other issues. They may be important or they may not be important. I am not here to talk about that.

Recently all of us have raised a problem relating to women. I have been begging in the Business Advisory Committee-Mr. Ashis Sen was talking about a privilege motion-to allot some time to discuss the issue of women because the lives of women are at stake in the country, I think before the next session comes around whether women will be free citizen; of this country or not, I, do not know. .. (Interruptions).. .Please bear with me. I am very serious. This House doesn't have time to discuss the most vital issues relating to the very survival of women in this country. I want to record with • regret. That, is why we constrained to raise this matter as a zero hour matter. I think there could not be a greater tragedy than this. We do not have enough time to discuss the issue of women not even through a Half-an-Hour discussion, not even through a Calling Attention Motion. notice have given on vital matters relating to women. We only have time to discuss about the other things. I am not trying to defend anyone or hold a brief for We have time only to discuss anvone. matters of the arrest of leaders of pne-party-or the Dunkel Draft or corruption. The House just takes over issues like' this, ' We do not have time for issues relating to women. .. (Interruptions)...

Please bear with me for a minute. We talk about atrocities against women. We talk about crime against women. We talk about society perpetrating crimes against women in the work-place and women labourers. Now we have reached a stage when the very judiciary, the judicial branch of this country has started taking women very lightly. In this connection, I want to refer to'two very important judgements. One judgment of the Supreme Court is in *i* matter relating to rape where a young woman was raped by two men of 23 years and 24 years of age and they were convicted. They didn't even, deny it. The rape was admitted and they were convicted and sentenced to imprisonment The matter came up in the Supreme Court and a Bench o". the Supreme Court actualy held-not even on any other ground-that on accouni of youth, these young men were swayed by passion and, therefore, they should not be given such a harsh publishment. (Inter-ruptions)... They are old enough to rape a young woman but, Sir, they are not old enough to undergo punishment and their imprisonment was reduced. Now, I want to draw the attention of this House, through you, Sir, to the second judgement... (Interruptions) .. .Sir, unless there is order in the House,'I cannot speak. It is a very serious matter., .{interruptions}.

SHRIMATI RENUKA CHOWDHURY (Andhra Pradesh): I support her on tliis issue. All our problems are because of men. Please allow her to speak. . . . (*Interruptions*).

THE VICE-CHAIRMAN (Shri V. NARAYANASAMY .:'Kindly be brief. . ..(Interruptions).

SHRIMATI JAYANTHI NATARAJAN: Mr. Mitra, I don't think it is funny. .. (Interruptions) Sir, I am deeply perturbed. This is a matter which is so perturbing that probably Renuka Ji and Veena Ji will understand. If these men sitting over here think it funny or something to talk Shout, then I think it is a tragic commentary on the stite of. (Interruption's). I